

### Exclusion of Detergents from Core Sector

4978. SHRI SURYA NARAYAN SINGH : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 1816 dated 2 December, 1981 regarding exploitation of Brand name 'Surf' by M/s. Hindustan Lever and state :

(a) whether amendments are proposed to be made in the MRTP/FERA so as to exclude foreign tie-ups in the field of detergent manufacturing;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether Appendix to FERA is proposed to be amended so as to exclude detergents from the Core Sector in view of the tremendous progress made by the indigenous industry in the field; and

(d) if so, the details thereof; and if not, the reasons therefor ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) to (d). Synthetic detergents are included in Appendix-I to the Industrial Policy Decisions of 2nd February, 1973. In terms of this decision, synthetic detergents are open for participation by companies registered under MRTP/FERA along with others. The MRTP Act and FERA are separate enactments and do not relate to the list of industries open for participation by MRTP/FERA companies. There is also no proposal to exclude synthetic detergents from Appendix I to the Industrial Policy decisions of 2nd February, 1973.

### Recruitment of Employees in B. S. F. Air Wing

4979. SHRI OSCAR FERNANDES : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether B. S. F. Air Wing was created, about 10 years back;

(b) whether some employees were recruited directly to man some posts in the Air Wing:

(c) whether the employees have not been made permanent so far even though Government policy is that post needed on long term basis even in non-permanent establishment could be converted in permanent post to safeguard the service interest of the employee vide Government of India letter No. A-11019/6/75-EGI dated 24th March, 1976 from Ministry of Finance, Department of Expenditure; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b). Yes, Sir.

(c) and (d) There are some permanent posts in the B.S.F. Air Wing. One of the basic conditions for conversion of temporary posts into permanent ones is that the posts are required indefinitely. Certain posts in the B. S. F. Air Wing do not fulfil this condition and as such have not been declared permanent. The question of appointing persons substantively against these posts does not, therefore, arise at present.

### Production of MICA

4980. SHRIMATI MADHURI SINGH : Will the Minister of STEEL AND MINES be pleased to state :

(a) the production of mica expected during the current year :

(b) the export target fixed for the current year and for 1982-83 ; and